GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4274 TO BE ANSWERED ON JULY 18, 2019

CONSTRUCTION OF HOUSES IN KARNATAKA

NO. 4274 SHRI B.Y. RAGHAVENDRA SHRI D.K. SURESH SHRI NALIN KUMAR KATEEL

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has introduced Housing for All scheme in the country including Karnataka and if so, the details thereof;
- (b) the total number of houses built there under in Karnataka during each of the last three years, district-wise;
- (c) the total funds allocated and spent on the said scheme in Karnataka during the said period;
- (d) whether the Government has set any target of number of houses for each district and State; and
- (e) if so, the details thereof especially for Karnataka?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a): In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) including Karnataka in addressing the housing requirements of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. Under PMAY (U), as on 08.07.2019, a total of 17,113 projects involving Central assistance of Rs. 1,30,293.00 crore for construction of 83,68,861 houses have been approved. Of the sanctioned houses, construction of 26,13,799 houses has been completed so far.

In the State of Karnataka, a total of 1,792 projects involving central assistance of Rs. 9223.00 crore have been sanctioned for construction of 5,82,469 houses of which 1,50,726 houses have been completed so far.

- (b): The district-wise details of houses built in Karnataka under PMAY (U) during the last three years are given at Annexure.
- (c): During the last three years, central assistance sanctioned under PMAY (U)to the State Government of Karnataka was Rs. 8,237.00 crore of which Rs. 2,622 crore has been released.
- (d) & (e): Under PMAY (U), Government of India does not fix any target for construction of houses in a State/UT. Houses under PMAY (U) are sanctioned for eligible beneficiaries based on the project proposals submitted to the Ministry of Housing and Urban Affairs with due approval of the State/UT Governments. States/UTs are required to undertake a demand assessment and validate the same to determine the actual requirement of houses to be built under PMAY (U) during the period of "Housing for All by 2022" Mission.

District wise details of houses completed during each of last three years in Karnataka under PMAY(U)

	Year wise Completion of Houses			ouses (Nos)
Sr. No.	District Name	F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19
1	Bagalkot	309	1,744	5,327
2	Ballari	197	2,321	7,090
3	Belagavi	524	2,976	8,811
4	Bengaluru Rural	101	484	1,883
5	Bengaluru Urban	3,072	4,001	16,091
6	Bidar	218	420	3,953
7	Bijapur	149	362	1,847
8	Chamarajnagar	146	313	2,234
9	Chikkaballapur	84	571	1,061
10	Chikkamagaluru	3	119	955
11	Chitradurga	680	1,372	2,694
12	Dakshina Kannada	96	436	2,103
13	Davanagere	455	997	2,833
14	Dharwad	492	1,655	3,515
15	Gadag	316	1,678	1,902
16	Hassan	33	727	1,371
17	Haveri	241	733	2,307
18	Kalaburagi	1,177	2,199	4,598
19	Kodagu	26	126	391
20	Kolar	287	797	1,353
21	Koppal	39	664	2,926
22	Mandya	152	324	1,223
23	Mysuru	316	704	7,095
24	Raichur	524	1,485	3,999
25	Ramanagara	13	449	2,358
26	Shivamogga	186	631	2,068
27	Tumakuru	1,743	974	2,059
28	Udupi	56	324	985
29	Uttara Kannada	76	207	1,508
30	Vijayapura (Bijapur)	154	859	6,112
31	Yadgir	31	420	2,433
Grand Total		11,896	31,072	1,05,085
